

ITEM NO.48

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(IA No. 185023/2018 - EXEMPTION FROM FILING O.T.)

Date : 23-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Sushil Kumar Jain, Sr. Adv.
Mrs. Christi Jain, Adv.
Mr. Mann Arora, Adv.
Ms. Akriti Sharma, Adv.
Mr. Harsh Jain, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Mr. Rituvendra Singh, Adv.
Mr. Abhinav Shrivastava, AOR
Mr. Shivang Rawat, Adv.
Ms. Amrita Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 12.03.2025.

(RAJNI MUKHI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)